

MR. DEPUTY SPEAKER: I will come to you.

SHRIMATI. GEETA MUKHERJEE Sir, what about the Minister's statement on the lathi-charge on the women demonstrators yesterday? He should make a statement Yesterday, Bhagat-Ji gave an assurance

(Interruptions)

MR DEPUTY SPEAKER The Minister has the right to lay Papers on the Table I have allowed him If you have got anything, you can give it in writing

(Interruptions)

MR DEPUTY SPEAKER About the Papers Laid, if you have anything, you can give reference to the Committee on Papers Laid on the Table They will look into it

(Interruptions)

SHRI BASUDEB ACHARIA We want a statement from the Home Minister Is the Home Minister laying a statement on the Table of the House?

(Interruptions)

MR DEPUTY SPEAKER Now, Shri Ramoowalia

SHRI BALWANT SINGH RAMOOWALIA Sir, Punjab is under the President's rule The point is that 13 Sarpanches and Panches of my constituency have been arrested under false allegations of being terrorists, in Faridkot and Sangrur Districts Now, in Punjab, there is President's rule

(Interruptions)

This is a very serious matter When I visited my constituency in every village people protested against this 13 Sarpanches have been arrested - all are peace-loving people and law-abiding people. What is the remedy?

MR DEPUTY SPEAKER You give it in writing I will pass it on to the Minister

12.10 hrs

#### PAPERS LAID ON THE TABLE

(English)

#### Report of C.A.G. of India for 1986— Union Government (Commercial)-Part VI

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) Sir, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1986—Union Government (Commercial)—Part VI—Biecco Lawrie, under article 151(1) of the Constitution [Placed in Library See No LT-4857/87]

#### Notifications under Major Port Trusts Act

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 —

- (1) G S R 659(E) published in Gazette of India dated the 15th July, 1987 approving the Kandla Port Employees (Grant of Advances for Building of Houses) Amendment Regulations, 1987
- (2) G S R 676(E) published in Gazette of India dated the 27th July, 1987 approving the Cochin Port Employees (Class III and Class IV) Special Contribution Second Amendment Regulations, 1987
- (3) G S R 676(E) published in Gazette of India dated the 27th July 1987 approving the New Mangalore Port Trust Employees (Conduct) First Amendment Regulations, 1987

- (4) G.S.R. 584(E) published in Gazette of India dated the 18th June, 1987 approving the New Mangalore Port Trust Employees (Family Security) Regulations, 1987.

[Placed in Library See No LT-4858/87]

#### **Notifications under Inter-States Water Disputes Act**

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): Sir, I beg to lay on the Table a copy of the Narmada Water (Amendment) Scheme, 1987 (Hindi and English versions) published in Notification No. S.O. 554(E) in Gazette of India dated the 3rd June, 1987 under sub-section(7) of section 6A of the Inter-State Water Disputes Act, 1956. [Placed in Library. See No. LT 4859/87]

#### **Notifications under Customs Act**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

- (1) G.S.R. 711(E) published in Gazette of India dated the 13th August, 1987 together with an explanatory memorandum seeking to extend the benefit of Notification No. 157/76-Customs dated the 2nd August, 1976, as amended from time to time to furnace oil retained on board the vessel at the time of its reversion from foreign run to coastal run and consumed during its coastal run.
- (2) G S R. 715(E) published in Gazette of India dated the 17th August, 1987 together with an explanatory memorandum making certain amendments to Notification No 345/86-Customs dated the 16th June, 1986 so as to pres-

cribe concessional rate of import duty (30 per cent) on specified raw materials required for specified electronic components so as to amend the specification of purity of iron and copper in the notification and restrict the scope to imports of these items by manufacturers of cast alloy permanent magnets.

[Placed in Library See No. LT-4860/87]

#### **Report of the National Commission on Teachers-Part I and II Annual Report etc. and Review on University Grants Commission, New Delhi for 1985-86. Annual Report etc. of and review of National School of Drama, New Delhi, 1985-86 etc.**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V.NARASIMHA RAO) On behalf of (SRIMATI KRISHNA SAHI) I beg to lay on the Table—

- (1) A copy of the Report of the National Commission on Teachers—Parts I and II (Hindi and English versions) [Placed in Library. See No LT-4861/87]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1985-86 under section 18 of the University Grants Commission Act, 1956
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1985-86 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the University Grants Commission, New Delhi, for the year 1985-86.

- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-4862/87]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1985-86.
- (ii) A copy of Annual Accounts (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1985-86 together with Audit Report thereon
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National School of Drama, New Delhi, for the year 1985-86.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-4863/87]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jawaharlal Nehru University, New Delhi, for the year 1985-86.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above [Placed in Library. See No. LT-4864/87]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1985-86 together with the Audit Report thereon.

(iii) A copy of Review (Hindi and English versions) by the Government on the working of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1985-86.

- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.
- [Placed in Library. See No. LT-4865/87]

#### **Notification under Essential Commodities Act**

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO). Sir, on behalf of Shri R.K. Jaichandra Singh, I beg to lay on the Table a copy of the Drugs (Prices Control) Order, 1987 (Hindi and English versions) published in Notification No. S.O 794 (E) in Gazette of India dated the 26th August, 1987 under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library See No LT-4866/87]

#### **Annual Report of and Review on Vishwayatan Yogashram, New Delhi for 1983-84, of National Institute of Homoeopathy, Calcutta for 1985-86, and of the Dr. B. Barooah Cancer Institute Guwahati for 1985-86 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : Sir, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Vishwayatan Yogashram, New Delhi, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government on the working of the Vishwayatan Yogashram, New Delhi, for the year 1983-84.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4867/87]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Homoeopathy, Calcutta, for the year 1985-86.
- (4) A statement (Hindi and English versions) explaining the reasons for not laying the Audited Accounts of the National Institute of Homoeopathy Calcutta, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-4868/87]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. B. Barooah Cancer Institute, Guwahati for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dr. B. Barooah Cancer Institute, Guwahati for the year 1985-86  
[Placed in Library See No LT-4869/87]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Cancer

Research and Treatment Society, Cuttack for the year 1985-86 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1985-86.  
[Placed in Library See No. LT-4870/87]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1985-86 along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1985-86
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above [Placed in Library. See No. LT-4871/87]

**12.12 hrs**

**MESSAGES FROM RAJYA SABHA**

[*English*]

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha. I am directed to inform the Lok Sabha that the Rajya Sabha, at